

Annexure-4

Name of the Corporate Debtor: Kumlai Tea & Industries Limited ; Date of Commencement of CIRP: 1st August, 2019; List of Creditors as on: 18th December, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|--------------|------------------------------------|---------------------------|------------------|---------------------------|------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Tea Board of India | 28-10-2019 | 32,35,455 | 32,35,455 | Unsecured Financial Creditor | | No | 0.70% | - | - | - | 0 | Fully Admitted |
| 2 | Rimjhim Properties Private Limited | 09-09-2019 | 20,16,395 | 0 | Unsecured Financial Creditor | | No | 0.00% | - | - | 20,16,395 | 0 | Claim was rejected in full, due to unavailability of adequate supporting documents submitted by the claimant vis-à-vis the documents and other information sought. |
| Total | | | 52,51,850 | 32,35,455 | - | - | - | 0.70 | - | - | 20,16,395 | - | |